

news-item states that the underground MNF have collected 'taxes' to the tune of Rs. 50 lakhs in the past seven months from the areas in South and West Mizoram since the talks with Shri Laldenga started. TNV activities are also reported to have raised Rs. 25 lakhs from private contractors, businessmen in Tripura in the past four months. The above news-item seems to be highly exaggerated. According to available reports, the MNF have collected 'donations' (not 'taxes') to the tune of Rs. 11 lakhs since the talks started in November, 1984. Regarding TNV's collection, information available with us shows that they have collected Rs. 1 lakh only.

The news item also refers to the TNV squads slipping in through the untenanted stretch. I can say this much. They were since instructed that the donations should also not be collected.

[*Translation*]

As I have already stated, talks will be resumed in the second week of April.

SHRI LALIT MAKEN : I am referring to the earlier period when in spite of talks with Mr. Lal Denga, violent activities were taking place, and people were being killed. During the last 3 months 24 persons have been killed. I would again like to know whether the situation there is under the control of Mr. Lal Denga or not.

SHRIMATI RAM DULARI SINHA : I have already said that there are a number of groups which are operating there. One is the Mizo National Front, the other is T.N.V. and then there is the People's Liberation Army. Some of them are banned and the others are engaged in their activities.

[*English*]

But I can say that there is no violence in Mizoram now-a-days. Rather now-a-days, Mizoram is peaceful.

MATTERS UNDER RULE 377

[*English*]

- (i) Increasing use of narcotic drugs in Delhi especially by students

SHRI JAI PARKASH AGARWAL (Chandni Chowk) : Drug abuse and drug

addiction continue to be a serious problem. Of late, it has taken increasingly dangerous proportions in Delhi, particularly in Chandni Chowk, Pahar Ganj and other areas. The situation has been aggravated by production of a new psychotropic substance known as SMIKE.

Sir, it is said that of all the types of drugs, namely, opiate, cocaine, cannabis and psychotropic substances, the SMIKE is the most deadly drug. According to well-informed opinion, addition to this drug immediately affects the mental faculties, thus leaving the body dead within a short time.

12.52 hrs.

[SHRI SOMNATH RATH *in the Chair*]

The situation in Delhi has already reached alarming heights and calls for immediate action, particularly because this 'disease' has spread more amongst the student community. Apart from these problems arising out of the present situation, the problem of illicit traffic in this drug, particularly in the areas of Chandni Chowk and Paharganj in Delhi calls for immediate attention, because illicit traffic serves as a channel, connecting production with demand. Illicit traffic in drugs involves the link between illicit demand and illicit supply. Its organisers, in most cases, do not themselves handle the drugs, but provide finance and direct the operations. It is particularly this aspect of the problem that requires a deeper probe, may be by the Central Bureau of Investigation.

[*Translation*]

- (ii) Need to open a T.V. relay centre at Bidar (Karnataka)

SHRI NARSINGRAO SURYAWANSHI (Bidar) : Sir, Bidar district is

[Shri Narsingrao Suryawanshi]

about 750 kms away from Bangalore, the capital of Karnataka. It borders touch Maharashtra and Andhra Pradesh. There are no T.V. facilities available in Bidar. The T.V. relay centre at Gulbarga is of no use for Bidar. Despite being in the list of 'No Industries' districts, Bidar is the most backward district of Karnataka. It was hoped that the provision of a T.V. relay centre would benefit the undeveloped district in every respect; the farmers, the students, and women would all have a medium for their education. The information received from the Ministry concerned reveals that there is no hope of the setting up of a T.V. relay centre in the coming few days.

Sir, through you, the Ministry of Information and Broadcasting is requested to provide the facility of a T.V. relay centre in this district in 1985 on a priority basis for the benefit of the people of this district.

(iii) **Need to issue a stamp on
Chittorgarh Fort**

PROF. NIRMALA KUMARI SHAKTAWAT (Chittorgarh) : Under Rule 377, I would like to draw the attention of the Ministry of Communications to an important matter. You have issued postal stamps in respect of several old forts and historical sites. Chittorgarh Fort is also a historical place where many brave men and women sacrificed their lives for the sake of their motherland and left behind a saga of loyalty and bravery. So, a postal stamp in respect of this famous Chittorgarh Fort must be issued. The postal stamp should be of the denomination of 50 Paise, so that even the common man could know about it. Such a step will further enhance the importance of this Fort from the historical as well as tourist point of view.

(iv) **Financial assistance to construct
godowns in Kerala for proper
storage and distribution of essential
commodities.**

*SHRI V.S. VIJAYARAGHAVAN
(Palghat) : Public distribution system is

an important item in the 20-point programme. But the Centre does not have an effective scheme to strengthen the system except distributing certain commodities at controlled prices. The State Civil Supply Corporations are an integral part of the public distribution system, but the responsibility for strengthening it has fallen entirely on the State Governments. While subsidy is given to Central agencies like FCI, STC etc., no such assistance is being given to the State Civil Supplies corporations by the Centre.

The Kerala Civil Supplies Corporation is storing the commodities in rented godowns in the headquarters of all districts and Talukas. It requires Rs. 10 crores to construct godowns in all Taluk headquarters of the State. Similarly, transportation of these commodities would require an amount of Rs. 1/- crore. Apart from these, for effective monitoring an amount of Rs. 50/- lakhs is required. Thus, these three schemes require an investment of Rs. 12/- crores. These schemes are very essential for the effective functioning of the public distribution system in Kerala.

Therefore, I would request the Centre to provide the necessary assistance to the State Civil Supplies Corporation immediately.

(v) **Need to provide financial assistance
for the construction of
Obra-Ghorawal road, U.P. in
the Seventh Plan**

SHRI RAM PYARE PANIKA (Robertsganj) : Mr. Chairman, Sir, U.P. Government have requested the Central Government to provide funds on priority basis for the construction of Anapara, Obra-Ghorawal road with a view to link the largely tribal inhabited areas of District Mirzapur and to provide the infrastructure for industrial development in this district. This road on the one hand will link many Central projects such as the Singrauli Coal Fields, Shaktinagar, Vindhyachal, Rihand, Anapara and Obra